

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 276 OF 2010**

Monday, this the 29th day of March, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER  
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

J.Radhakrishna Kurup  
Peruvally Kuttiyil  
Patharam, Sooranadu South  
Kunnathoor Taluk,  
Kollam District

...      Applicant

(By Advocate Mr. N.Radhakrishnan )

versus

1.      The Post Master General (Kerala Circle)  
Thiruvananthapuram
2.      The Superintendent of Post Offices  
Pathanamthitta Division  
Pathanamthitta – 689 645
3.      The Inspector of Posts and ADA  
Adur Sub Division  
Adur – 691 523      ...      Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC )

The application having been heard on 29.03.2010, the Tribunal on the same day delivered the following:

**ORDER**

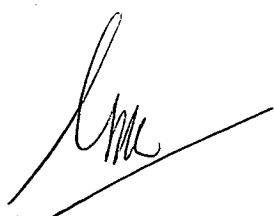
**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

The applicant challenges the Punishment Order as well the Appellate Order confirmed by the Appellate Authority. However, it is stated by the applicant that he has already filed Annexure A-3 Revision Petition before the Revisional Authority, viz., the 1<sup>st</sup> respondent. We feel that unless the remedies are exhausted by the applicant, it is in the fitness of things not to exercise any jurisdiction under Section 19 of the AT Act.



Hence, we dispose of this OA by directing the 1<sup>st</sup> respondent to dispose of Annexure A-3 Revision Petition by passing a reasoned order, within a reasonable time, at any rate within 60 days from the date of receipt of a copy of this order. Applicant shall produce a copy of the order alongwith Annexure A-3 Revision Petition, if it is not received by 1<sup>st</sup> respondent hitherto. Copy of the order may be handed over to Mr.Sunil Jacob Jose, SCGSC appearing for respondents on receipt of copy of OA. He is also directed to inform the Department of the order passed by this Tribunal. No costs.

Dated, the 29<sup>th</sup> March, 2010.



**K GEORGE JOSEPH  
ADMINISTRATIVE MEMBER.**



**JUSTICE K.THANKAPPAN  
JUDICIAL MEMBER**

VS